

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

C.P. No. 20/441/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.05.2017**

Name of the Company: GTPL Hathway Ltd.


Section of the Companies Act: Section 441 of the Companies Act, 2013

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	NAVIN PAHWA	ADV.	PETITIONER	<i>Navin</i>
2.				

ORDER

Learned Advocate Mr. Navin Pahwa present for Petitioner.

Petitioner complied with the order. Inform Registrar of Companies accordingly.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 25th day of May, 2017.